

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO- 307
ANSWERED ON - 03/02/2021

INCREASING DRUG ADDICTION IN CHILDREN AND TEENAGERS

307. SHRI JYOTIRADITYA M. SCINDIA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government is aware that the incidences of drug addiction and abuse amongst children and teenagers have increased during the last few years;
- (b) if so, the details thereof;
- (c) whether Central Government has issued guidelines in this regard to State Governments and UTs; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) As per the findings of National Survey on Extent and Pattern of Substance Use in India, conducted by Ministry of Social Justice & Empowerment through National Drug Dependence Treatment Centre (NDDTC), All India Institute of Medical Sciences (AIIMS), New Delhi, the estimated proportion and absolute numbers of adults and children, who are 'users' (not 'addicted' to) of various substances in India (at the National level), is attached at **Annexure-A**.

The comprehensive National survey on Magnitude of Substance Use in India was conducted for the first time in 2017 and 2018 and findings published in 2019.

(c) & (d) The Ministry has taken up following steps and issued instructions/guidelines to State Governments/ UTs :-

(i) Under National Action plan for Drug Demand Reduction (NAPDDR), focus has been given in establishing and assisting de-addiction centres in closed settings Juvenile Homes and for special groups such as children in need for care and protection etc. through State Government.

(ii) The Ministry has launched Nasha Mukta Bharat Abhiyaan (NMBA) in 272 identified vulnerable districts with an aim to create awareness about ill effects of substance abuse among the youth, with special focus on higher education institutes, university campuses and schools and reaching out into the community and concerned States/ UTs have been directed to launch their NMBA.

(iii) Ministry has developed Navchetna Modules to be followed in the schools for generating awareness among the children, teachers and parents about ill effect of substance abuse under the scheme of NAPDDR.

(iv) Under Community Based Peer-Led Intervention (CPLI), focus has been placed on vulnerable and at risk children and adolescents in the community. Under the project, children aged between 10 to 18 years, are enrolled as peer educators who would in turn engage children in the community in awareness generation and life skills activities.

Annexure-A

Annexure referred to in reply of part (a) & (b) of Rajya Sabha Unstarred Question No. 307 for answer on 03.02.2021

Substance	Children (10-17 Years)		Adult (18-75 Years.)	
	Percentage (%)	Estimated no. of Users	Percentage (%)	Estimated no. of Users
Alcohol	1.3	30,00,000	17.1	15,10,00,000
Cannibis	0.9	20,00,000	3.3	2,90,00,000
Opioids	1.8	40,00,000	2.1	1,90,00,000
Sedatives	0.58	20,00,000	1.21	1,10,00,000
Inhalants	1.17	30,00,000	0.58	60,00,000
Cocaine	0.06	2,00,000	0.11	10,00,000
ATS	0.18	4,00,000	0.18	20,00,000
Hallucinogens	0.07	2,00,000	0.13	20,00,000
